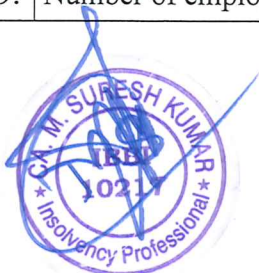


CA. Mahalingam Suresh Kumar**Insolvency Professional**

IBBI Reg. no. IBBI/IPA-001/IP-P00110/2017-18/10217

M/s. SPP Insolvency Professionals LLP,
2nd Floor, CODISSIA, G.D. Naidu Towers,
Huzur Road, Coimbatore – 641 018.
+91 73730 52341/ msureshkumar@icai.org**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****M/s. SAKTHI GANESH TEXTILES PRIVATE LIMITED OPERATING IN MANUFACTURER OF
YARN AT COIMBATORE**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process
for Corporate Persons) Regulations, 2016)(Considering the change in scenario, the Form G issued earlier on 08th December, 2024 stands revised as under)** Subject to approval of Adjudicating Authority for CIRP extension*

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SAKTHI GANESH TEXTILES PRIVATE LIMITED PAN: AAFCS2211M CIN: U17111TZ1996PTC007019
2. Date of incorporation of corporate debtor	08 th March 1996
3. Address of the registered office	C-3, 2 nd Floor, 190-A, NGN Street, New Sidhapudur, Coimbatore – 641 044.
4. Authority under which corporate debtor is incorporated / registered	ROC - Coimbatore
5. URL of website	NIL
6. Details of place where majority of fixed assets are located	Property-1: 3.52 Acres Factory Land and building along with machinery at 204, Sundakkapalayam, Nambiyampalayam Post, Avinashi Taluk, Tirupur – 638 103. Property-2: 4.775 Acres Sizing unit at 617/3, Ayeepalayam, Sirvalur Village, Gobi Taluk, Erode – 638 054.
7. Installed capacity of main products/ services	The Company's major revenue is from the production and sale of yarn (only leased portion of the sizing unit is in working condition).
8. Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2023-2024 is Rs.34,77,14,517/-
9. Number of employees/ workmen	1 (Worker - 0, Employee - 1)



CA. Mahalingam Suresh Kumar
Insolvency Professional

IBBI Reg. no. IBBI/IPA-001/IP-P00110/2017-18/10217

M/s. SPP Insolvency Professionals LLP,
2nd Floor, CODISSIA, G.D. Naidu Towers,
Huzur Road, Coimbatore – 641 018.
+91 73730 52341/ msureshkumar@icai.org

10.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of RP: CA Mahalingam Suresh Kumar M/s. SPP Insolvency Professionals LLP., 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore – 641 018
11.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Ph.no: 73730 52341 [email to sgtpl.cirp@gmail.com / msureshkumar@icai.org]
12.	Last date for receipt of expression of interest	20 th February, 2025*
13.	Date of issue of provisional list of prospective resolution applicants	26 th February, 2025*
14.	Last date for submission of objections to provisional list	01 st March, 2025*
15.	Date of issue of final list of prospective resolution applicants	06 th March, 2025*
16.	Date of issue of information memorandum, evaluation matrix and	06 th March, 2025*
17.	Last date for submission of resolution plans	05 th April, 2025*
18.	Process email id to submit EOI	sgtpl.cirp@gmail.com

Place: Coimbatore

Date: 06-02-2025

(CA Mahalingam Suresh Kumar)

Name and Signature of Resolution Professional

IBBI Reg. no. IBBI/IPA-001/IP-P00110/2017-18/10217

AFA No. AA1/10217/02/311225/107486 valid upto 31.12.2025

FORM G Published in the following Newspapers:

1. Dinamani covering Tamil Nadu (Tamil Edition)
2. The Financial Express covering all over India (English Edition)

MP State Tourism Development Corporation

Corporate Identification Number (CIN) – U63040MP1978SG001445
Registered Office: Paryatan Bhavan, Bhad Bada Road, Bhopal-462003
Tel.: 0755-4027112, Fax: 0755-2775434/2774289
Website: www.mpstdc.com Email: sandesh@mpstdc.com

NIT No. SYS.No. 2025_STDC_400797_1 Date- 05/02/2025

MPSTDC invites offers from interested bidders for below mentioned RFP. The detailed terms & conditions can be downloaded from website www.mpstdc.com and https://www.mptenders.gov.in. For any technical issues contact: Toll free number 0120-4001002. For further information please contact Mr. Sandesh Yashlaha Company Secretary, at Mob. No. +91 9424796880 or email – sandesh@mpstdc.com.

The last date of submission of the RFP is 10/02/2025, 12.30 PM.

No.	Particulars (Request For Proposal)	Date of issue
1	For Hiring of Electric Vehicles and Golf Cart For MP Global Investors Summit 2025.	RFP is available at https://www.mptenders.gov.in

MANAGING DIRECTOR

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SAKTHI GANESH TEXTILES PRIVATE LIMITED OPERATING IN MANUFACTURER OF YARN AT COIMBATORE

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

(Considering the change in scenario, the Form G issued earlier on 08th December, 2024 stands revised under)

* Subject to approval of Adjudicating Authority for CIRP extension

RELEVANT PARTICULARS	
1 Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SAKTHI GANESH TEXTILES PRIVATE LIMITED PAN: AAFCS2211M CIN: U17111TZ1996PTC007019
2 Date of incorporation of corporate debtor	08th March 1996
3 Address of the registered office	C-3, 2nd Floor, 190-A, NGN Street, New Sidhapudur, Coimbatore – 641 044.
4 Authority under which corporate debtor is incorporated / registered	ROC - Coimbatore
5 URL of website	NIL
6 Details of place where majority of fixed assets are located	Property-1: 3.52 Acres Factory Land and building along with machinery at 204, Sundakpalayam, Nambiyampalayam Post, Avinashi Taluk, Tirupur – 638 103. Property-2: 4.775 Acres Sizing unit at 617/3, Ayeepalayam, Sirvalur Village, Gobli Taluk, Erode – 638 054.
7 Installed capacity of main products/services	The Company's major revenue is from the production and sale of yarn (only leased portion of the sizing unit is in working condition).
8 Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2023-2024 is Rs.34,77,14,517/-
9 Number of employees/ workmen	1 (Worker - 0, Employee - 1)
10 Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of RP: CA Mahalingam Suresh Kumar M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSA, G.D. Naidu Towers, Huzur Road, Coimbatore – 641 018 Ph.No: 73730 52341 [email to sgpl.cirp@gmail.com / msureshkumar@icai.org]
11 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	20th February, 2025*
12 Last date for receipt of expression of interest	26th February, 2025*
13 Date of issue of provisional list of prospective resolution applicants	01st March, 2025*
14 Last date for submission of objections to provisional list	06th March, 2025*
15 Date of issue of final list of prospective resolution applicants	06th March, 2025*
16 Date of issue of information memorandum, evaluation matrix and request for resolution plans prospective resolution applicants.	05th April, 2025*
17 Last date for submission of resolution plans	sgpl.cirp@gmail.com
18 Process email id to submit EOI	(CA Mahalingam Suresh Kumar) Name and Signature of Resolution Professional IBBI Reg. no. IBBI/IPA-001/IP-P00110/2017-18/10217 Date : 04.02.2025 AFA No. AA1/10217/02/311225/107486 valid upto 31.12.2025

Place : Coimbatore
Date : 04.02.2025

Lemon Tree Hotels Limited

(CIN:L74899DL1992PLC049022)
Regd. Off.: Asset No. 6, Aerocity Hospitality District
New Delhi -110037 | Tel.: +91-11-4605 0101
Fax: +91-11-4605 0110 | Email: sectdept@lemontreehotels.com
www.lemontreehotels.com



EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024

(₹ In Lakhs, except per share data)

Particulars	Quarter ended		Nine months ended		Year ended
	December 31, 2024	September 30, 2024	December 31, 2023	December 31, 2024	March 31, 2024
	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
Total Income	35,580.10	28,484.20	29,086.84	90,901.63	1,07,676.20
Net Profit before tax	9,950.51	4,526.41	5,554.33	17,397.52	21,583.23
Net profit after taxes and Non-controlling interest	6,249.09	2,963.92	3,540.13	11,194.06	14,848.99
Total comprehensive income for the period/year after Non-controlling interest	6,246.23	2,960.88	3,537.19	11,185.31	14,822.77
Paid-up equity share capital (face value ₹10 per share)	79,184.75	79,184.55	79,167.23	79,184.75	79,167.23
Other equity (including non-controlling interest)					75,458.27
Earning per share (of ₹ 10 each) (EPS for quarter and nine months ended are not annualised)					
(A) Basic	0.79	0.37	0.45	1.41	1.03
(B) Diluted	0.79	0.37	0.45	1.41	1.03

Notes:

- The results for the quarter and nine months ended December 31, 2024 are not indicative of a full year's working due to the seasonal nature of the Indian Hotel Industry.
- The above unaudited consolidated financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meetings held on February 03, 2025 and February 04, 2025.
- Key standalone Financial Results Information:

(₹ In Lakhs)

Particulars	Quarter ended		Nine months ended		Year ended
	December 31, 2024	September 30, 2024	December 31, 2023	December 31, 2024	March 31, 2024
	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
Total Income	10,446.57	8,716.87	10,698.26	27,468.30	26,029.42
Profit before tax	4,024.45	2,741.66	4,623.50	9,139.88	8,569.68
Net Profit after tax	2,849.93	1,936.17	3,382.19	6,452.91	6,157.41
Total comprehensive income for the period/ year	2,847.72	1,933.96	3,385.37	6,446.30	6,167.44

The above is an extract of the detailed format of unaudited financial results filed with Stock exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the unaudited results is available in the Stock exchanges websites www.nseindia.com and www.bseindia.com and on the Company's website www.lemontreehotels.com.



Place: New Delhi
Date: February 04, 2025

By order of the Board for Lemon Tree Hotels Limited
Sd/-
Patanjali G. Keswani
(Chairman & Managing Director)
DIN: 00002974

EITA INDIA LIMITED

(FORMERLY: E.I.T.A India Limited)
CIN: L51109WB1883PLC035569
Regd. Office: 20-B, Abdul Hamid Street, 4th Floor, Kolkata-700 069, Phone: 033-22483203
E-mail: eita.ca@eitan.com, Website: www.eitan.com

NOTICE

Notice is hereby given that Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations & Disclosure Requirements) Regulations, 2015 meeting of the Board of Directors of the Company will be held at its Registered office at 20B Abdul Hamid Street, 4th Floor, Kolkata-700069 on Friday 14th February, 2025 at 3.30 P.M., inter alia to consider and take on record the Unaudited Financial Results of the Company for the quarter and nine months ended December 31, 2024.

By Order of the Board For EITA India Limited
Sd/-
Arvind Kumar Lohia
Place: Kolkata
Date: 05.02.2025
Managing Director

The Notice is also available on the Company's website at www.eitan.com and on the Stock Exchange website at www.cse-india.com.

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

REILLY HOMES REALTY PRIVATE LIMITED

Reg. Office: Level Six, N1 Block, Embassy Manyata Business Park, Outer Ring Road, Nagavara, Bengaluru, Karnataka- 560045, CIN: U68200KA2024PTC189347
Website: www.reillyhomes.org.in | Email id: cs@manyata.co.in

Statement of Unaudited Standalone Financial Results for the quarter and nine months ended December 31, 2024

(All amounts in INR lakhs, unless otherwise stated)

Sl. No.	Particulars	Quarter Ended		Year ended	
		December 31, 2024	September 30, 2024	December 31, 2023*	March 31, 2024*
		Unaudited	Unaudited		
1	Total Income from Operations	-	-	-	-
2	Net Profit/(Loss) before tax and exceptional items	(10.65)	(8.20)	-	-
3	Net Profit/(Loss) before tax	(10.65)	(8.20)	-	-
4	Net Profit/(Loss) after tax	(10.65)	(8.20)	-	-
5	Total Comprehensive Income after tax	(10.65)	(8.20)	-	-
6	Equity paid up share capital	1.00	1.00	-	-
7	Reserves excluding Revaluation Reserves	(18.85)	(8.82)	-	-
8	Security Premium Account	-	-	-	-
9	Net Worth	(17.85)	(7.82)	-	-
10	Outstanding Debt	936.39	1,081.07	-	-
11	Outstanding Redeemable Preference Shares	-	-	-	-
12	Debt/Equity Ratio	(52.47)	(138.22)	-	-
13	Earning Per Share (in INR) (of Rs. 10 Each)				
1	Basic	(106.50)	(81.95)	-	-
2	Diluted	(106.50)	(81.95)	-	-
14	Capital Redemption Reserve	-	-	-	-
15	Debt Redemption Reserve (Refer Note 3)	-	-	-	-
16	Debt Service Coverage Ratio**	(41,023.50)	(630.94)	-	-
17	Interest Service Coverage Ratio**	(41,023.50)	(630.94)	-	-

*Since the Company was incorporated on June 04, 2024, the corresponding quarter results i.e., December 31, 2023 & previous year ended March 31, 2024 results are unavailable.

** This ratio does not include borrowing cost capitalised during the period.

Notes:

- The above financial results for the quarter and nine months ended on December 31, 2024 have been reviewed by and subsequently approved by the Board of Directors at their Board Meeting held on 05.02.2025
- The above is an extract of detailed format of financial results filed with the Stock Exchange under Regulation 52 of SEBI (Listing and Other Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations"). The full format of the quarter and nine months ended December 31, 2024 financial results are available on Company's website at www.reillyhomes.org.in and also accessed on the website of the Stock Exchange at www.bseindia.com
- Debt Redemption Reserve (DRR) is not required to be created due to absence of profit available to pay dividend. The Company has accumulated losses as at December 2024
- For the other line item as per Regulation 52(4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulation, 2015, the pertinent disclosures have been made to Stock Exchange and can be accessed on the website of the Stock Exchange i.e., www.bseindia.com and on the website of the Company at www.reillyhomes.org.in
- This extract of Financial Results has been prepared in accordance with the requirement of Regulation 52 of SEBI Listing Regulations read with Chapter I of its master circular bearing reference no. SEBI/HO/DHHS/DHHS-PD-1/P/CIR/2024/48 dated May 21, 2024.

For Reilly Homes Realty Private Limited
Sd/-
Madhu B N, Director
DIN: 05357278

Place : Bengaluru
Date : 05.02.2025

SUMEDHA

adding values to value

SUMEDHA FISCAL SERVICES LIMITED

CIN: L70101WB1989PLC047465
Regd. & Corp. Office: 6A, Geetanjali, 8B Middleton Street, Kolkata - 700 071
Tel: (033) 2229 8936 / 6758; Email: investors@sumedhafiscal.com; Website: www.sumedhafiscal.com

Extract of Statement of Standalone and Consolidated Unaudited Financial Results for the Quarter/ Nine Months Ended 31.12.2024

Sl. No.	STANDALONE					CONSOLIDATED					(Rs. in Lakh)	
	Quarter ended		Nine Months ended		Year ended	Quarter ended		Nine Months ended		Year ended		
	31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.12.2023	31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.12.2023	31.03.2024	
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1.	Total Income from Operation (net)	1673.94	3408.61	2014.24	8489.08	6258.08	9550.09	1734.58	3414.91	2020.20	8562.22	6275.61
2.	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	89.29	99.19	124.65	440.21	636.74	830.92	149.37	104.80	130.15	511.34	652.98
3.	Net Profit/(Loss) for the period before Tax (after Exceptional and/or Extraordinary Items)	136.46	436.00	202.62	824.19	715.93	918.49	196.54	441.61	208.13	895.32	731.26
4.	Net Profit/(Loss) for the period (after Tax, Exceptional and/or Extraordinary Items)	115.71	293.12	161.11	601.13	556.29	771.74	198.02	303.77	159.63	700.86	586.69
5.	Total Comprehensive Income for the period (comprising Profit/(Loss) for the period (after Tax) and other comprehensive Income (after Tax)]	117.30	290.87	161.78	602.31	555.83	771.01	199.61	301.53	160.30	702.04	586.23
6.	Equity Share Capital	798.44	798.44	798.44	798.44	798.44	798.44	798.44	798.44	798.44	798.44	798.44
7.	Reserves (excluding Revaluation Reserves as per Ind-AS)	-	-	-	-	-	4531.96	-	-	-	-	4943.09
8.	Earnings per share of Rs.10/- each (for continuing operations)											
(a)	Basic (Rs.) - not annualised	1.45	3.67	2.02	7.53	6.97	9.67	2.48	3.80	2.00	8.78	7.35
(b)	Diluted (Rs.) - not annualised	1.45	3.67	2.02	7.53	6.97	9.67	2.48	3.80	2.00	8.78	7.35

Notes:

- The above results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company, at their Meetings held on 4th February, 2025.
- The Company has adopted NBFC Indian Accounting Standards (IND AS) as per schedule III Div. III notified by the Ministry of Corporate Affairs. Accordingly the Financial Results (Standalone/consolidated) for the Quarter/ nine months ended on 31st December, 2024 are in compliance with NBFC Format and other accounting principles generally accepted in India and the results for comparative year ended on 31st March, 2024, are also compliant with IND AS NBFC format.
- Previous period figures have been regrouped/ rearranged wherever found necessary to compare with the current period.
- The above is an extract of the detailed format of Financial Results filed with Stock Exchanges under Regulation 33 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarter and Nine months ended December 31, 2024, are available on the web portal of BSE along with the website of the Company (URL : <https://www.sumedhafiscal.com/financial-results/>). The same can be accessed by scanning the QR Code provided below -

Place : Kolkata
Date : 4th February, 2025



For and on behalf of the Board of Directors
Bhawani Shankar Rathii
Whole-Time Director
DIN : 00028499

ARVIND FASHIONS LIMITED

CIN - L52399GJ2016PLC085595
Regd. Office: Naroda Road, Ahmedabad - 380025
A MEMBER OF LALBAHAI GROUP
Website: www.arvindfashions.com Email: investor.relations@arvindfashions.com

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024

(₹ in Crores except per share data)

Sr. No.	Particulars	Quarter Ended		Nine months Ended		Year Ended
		31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.03.2024
		Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	1,211.43	1,280.37	1,131.96	3,454.09	3,186.02
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	68.57	66.60	50.25	158.76	116.43
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	68.57	66.60	44.08	158.76	110.26
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items) from continuing operations	47.65	45.15	30.12	106.58	66.38
5	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items) from continuing and Discontinuing operations	46.52	45.03	64.94	105.47	97.44
6	Total Comprehensive Income/(Loss) for the period (Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax))	47.04	44.85	63.83	105.23	95.57
7	Paid up Equity Share Capital	53.31	53.29	53.18	53.31	53.18
8	Reserves as shown in the Audited Balance Sheet					950.10
9	Earnings Per Share (of Rs. 4/- each) (Continuing and Discontinuing Operations)					
	Basic : (Rs.)	2.01	2.22	3.84	4.33	4.24
	Diluted : (Rs.)	2.00	2.21	3.83	4.31	4.23

Notes:

- The above is an extract of the detailed format of the Financial Results for the quarter and nine months ended December 31, 2024 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of these Financial Results is available on the Stock Exchanges websites at www.nseindia.com and www.bseindia.com and on the Company's website at www.arvindfashions.com.
- The above consolidated financial results for the quarter and nine months ended December 31, 2024 which have been subjected to limited review by the Auditors of the Group, were reviewed and recommended by the Audit Committee and approved by the Board of Directors at their meeting held on February 5, 2025 in terms of Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulation 2015. The Statutory Auditors have expressed an unqualified audit opinion.

Standalone Information:

Particulars	Quarter Ended		Nine months Ended		Year Ended
	31.12.2024	30.09.2024	31.12.2023	31.12.2024	31.03.2024
Total Income	159.71	277.12	159.91	577.04	536.55
Profit/(Loss) before Tax (before Exceptional and/or Extraordinary Items)	(3.33)	73.10	(3.31)	65.49	52.61
Profit/(Loss) after Tax (After Exceptional and/or Extraordinary Items)	(3.33)	73.10	(19.62)	65.49	1.15
Profit/(Loss) after Tax	(2.19)	61.41	(19.50)	54.91	(5.47)
Other Comprehensive Income/(Loss) (net of tax)	(0.05)	(0.05)	(0.		